GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

STARRED QUESTION NO:260 ANSWERED ON:07.02.2014 POWER FROM WASTE MATERIAL GARBAGE Adsul Shri Anandrao Vithoba

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of the schemes/ programmes being implemented by the Government for production of power from waste material/garbage in the country;

(b) the extent of energy generated from waste in the country along with the share of such energy to the total energy generation;

(c) whether the Government proposes to encourage States/UTs to undertake projects for production of energy from waste material;

(d) if so, the details thereof along with the financial assistance / funds being provided to the States /UTs during each of the last three years and current year for the purpose, State/UT-wise: and

(e) whether the Government has received a number of proposals from various States/UTs regarding setting up of such projects and financial aid for the purpose and if so, the details thereof and the response of the Government thereto?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b),(c),(d)&(e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a),(b),(c),(d)&(e) OF LOK SABHA STARRED QUESTION NO. 260 TO BE ANSWERED ON 07.02.2014

(a): The Ministry of New and Renewable Energy is promoting setting up of projects on energy recovery from waste material including garbage, under a Programme on Energy from Urban, Industrial and Agricultural Wastes/Residues. The Programme provides Central Financial Assistance as per the details given at Annexure-I.

(b): The energy generation from waste-to-energy projects based on urban and industrial wastes is estimated to be about 1000 million units of electricity equivalent per annum which is about 0.1 % of the total power generation in the country.

(c)&(d): Yes, Madam. The Ministry of New and Renewable Energy is implementing the Programme on Energy from Urban, Industrial and Agricultural Wastes/Residues as per the details given in reply to part (a) above. In addition, concessional customs duty and excise duty exemption are also provided for initial setting up of grid connected projects for power generation from waste. Further, the Department of Economic Affairs is developing draft documents for pilot projects for development of integrated waste-to-energy and landfill plants through Public Private Partnership model. State-wise information on funds released for waste-to-energy projects during each of the last three years and the current year is given at Annexure-II.

(e): A total of 11 proposals for setting up of waste-to-energy projects have been received from various States. Status of these proposals is given at Annexure III.